

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 02.02.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	MA.No. 69/2021 & A.No. 67/2021	Subodh Agarwal	Mr. Yahaya Batata, Advocate	SEBI		Admission		Room name for VC: - ALLEGATIONSSCNIO
<u>AT 11.02 A.M.</u>								
2	MA.No. 70/2021 & L.No. 15/2021	Shreemohan Nandkishore Gupta & Ors.	Mr Rajesh Khandelwal, Adv. i/b Juris Link	BSE Ltd.	Mr. Manish Chhangani, Av. i/b Khaitan & Co.	Admission	27.01.2021	Room name for VC: - GSMVIREPRESENTATION
<u>AT 11.07 A.M.</u>								
3	MA.No. 113/2020 & A.No. 112/2020	Bajaj Finance Ltd.	Shardul Amarchand Managaldas & Co.	SEBI & Anr.		Admission	04.01.2021	Room name for VC: - KSBLINTERIMORDER
<u>AT 11.10 A.M.</u>								
4	A.No.110/2020	Shubhang Exports Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission	04.01.2021	Room name for VC: - ILO
5	MA.No. 112/2020 & A.No. 111/2020	Vinayaka Finlease Private Ltd.						

AT 11.15 A.M.

6	MA.No. 108/2020 & MA.No. 109/2020 & A.No. 108/2020	Ajay Gupta vs. SEBI & Anr.	Dr. S.P.Sharma,CS i/b S.P.Sharma & Associates	SEBI & Anr.	Mr. Anubhav Ghosh,Adv. i/b The Law Point	Admission	04.01.2021	Room name for VC: - WTMSTML
7	MA.No. 110/2020 & MA.No. 111/2020 & A.No. 109/2020	Ajay Gupta vs. SEBI & Anr.						

AT 11.17 A.M.

8	A.No.224/2020 A/W	Gautam Thapar & Ors.	Mr.Janak Dwarkadas, Sr.Adv. i/b Bharucha & Partners	SEBI & Anr.	Mr. F.DeVitre, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Sr.Adv. i/b Pioneer Legal-R2	Further Hearing	01.02.2021	Room name for VC: - CHAIRMANRESTRAIN
	MA. No. 222/2020 (Exemption from filing certified copy) & A.No. 231/2020	B. Hariharan	Mr.Pradeep Sancheti, Sr.Adv. i/b Regstreet Law Advisors		Mr. M..Doctor, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Sr. Adv. i/b Pioneer Legal-R2			

AT 12.30 P.M.

9	A.No.179/2019 A/W	Tarini International Limited & Ors	Mr. Govind Solanke,Advocate	SEBI	Mr. Anubhav Ghosh,Adv. i/b The	Admission/ Disposal	04.01.2021	Room name for VC: - PROFESSIONALMISCONDUCT
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	A.No 138/2020 A/W	Tarini International Limited & Ors			Law Point			
	A.No. 496/2020	VCG and Co. & Anr.	Mr. Neville Lashkari, Adv. i/b Prakash Shah & Associates	SEBI & Anr.	Mr. Anubhav Ghosh, Adv. i/b The Law Point-R1		19.01.2021	
<u>AT 12.35 P.M.</u>								
10	A.No. 49/2021 A/W	Quantum Securities Pvt. Ltd.	Mr. Mustafa Doctor, Sr. Adv. i/b Finsec Law Advisors	SEBI	Mr. Venkatesh Dhond, Sr. Adv. i/b K. Ashar & Co.	Admission/ Disposal	28.01.2021	Room name for VC: - DISGORGERESTRAINPIT
	L.No. 7/2021 A/W	Sanjay Dutt	Mr. P.N. Modi, Sr. Adv. i/v Finsec Law Advisors					
	MA.No. 82/2021 (Application) & L.No. 17/2021	Ms Prenita Dutt & Ors.						
<u>AT 12.40 P.M.</u>								
11	MA.No. 254/2018 & A.No. 303/2018 A/W	Anirudh Sethi	Mr. Vinay Chauhan, Adv. i/b Corporate Law Chambers, India	SEBI	Mr. Kumar Desai, Adv. i/b The Law Point	Admission/ Disposal	20.01.2021	Room name for VC: - SMNPFUTP
	MA.No. 327/2018 & A.No. 390/2018	Anirudh Sethi						
<u>AT 12.50 P.M.</u>								
12	A.No. 168/2020 A/W	G.V. Films Ltd.	Ms. Sara Sancheti, Adv. i/b Sancheti & Sancheti	SEBI	Mr. Kumar Desai, Adv. i/b MDP & Partners	Admission/ Disposal	17.12.2020	Room name for VC: - PENALTYGDR

	A.No. 274/2020	G.V.Films Ltd. & Ors.	Mr. Sean Wassoodew, Advocate					
<u>AT 01.00 P.M.</u>								
13	MA.No. 512/2020 (Exemption from filing certified copy) & MA.No. 459/2020 (Intervener Application) & MA.No. 585/2020 (Intervener Application) & MA.No. 422/2020 (Exemption from filing certified copy) & A.No. 441/2020	Edelweiss Custodial Services Ltd.	Mr. Janak Dwarkadas, Sr. Adv. i/b Wadia Ghandy & Co.	NSE Clearing Limited & Anr.	Mr. P.N.Modi, Sr.Adv. – R1; Mr.V. Dhond, Sr.Adv. – R2	Admission/ Disposal	15.01.2021	Room name for VC: - REINSTATESECURITIES
<u>AT 01.10 P.M.</u>								
14	A.No. 530/2020	Pannalal Parajapati	Mr. Vikas Bengani, Advocate	SEBI	Mr. Suraj Choudhary, Adv. i/b Vidhii Partners	Admission/ Disposal	23.12.2020	Room name for VC: - SYNCHRONIZEDTRADES
<u>AT 01.20 P.M.</u>								
15	MA. No. 285/2020 (Stay Application) & A.No. 256/2020 A/W	Rana Sugars Ltd.	Mr.V.Dhond, Sr.Adv. i/b Lakshmikumaran & Sridharan	SEBI	Mr. Kumar Desai, Adv. i/b Vidhii Partners	Admission/ Disposal	17.12.2020	Room name for VC: - RANAGDR
	A.No. 532/2020	Rana Ranjit Singh & Ors.						